

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 225/2003 in OA 2944/2001

New Delhi, this the 15th day of September, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)  
Hon'ble Sh. V.K.Majotra, Member (A)

D.S.Negi  
Security Assistant 'A'  
DIFR, Delhi - 54.

...Petitioner

(By Advocate Sh. Y.K.Prasad for  
Sh. V.K.Sharma)

V E R S U S

Sh. A.K.Kapoor  
(The Director, DIFR)  
Research and Development Organisation  
Defence Institution of Fire Research  
Brig. S.K.Mazammudar Road, Delhi - 110 054.  
...Respondents

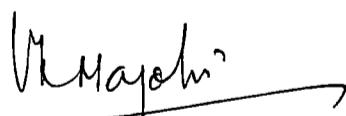
(By Advocate Sh. N.S.Mehta and  
Mrs. Avinash Kaur)

O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

Sh. N.S.Mehta, learned sr. counsel has submitted a copy of the Hon'ble High Court's order dated 2-9-2003 in CW 4837/2003 filed by them, against the Tribunal's order in the present case. Copy of the High Court's order is placed on record.

2. In view of the aforesaid order of the Hon'ble High Court, CP 225/2003 is dismissed. Notices to the alleged contemnors are discharged. File to be consigned to the Record Room.

  
(V.K.Majotra)

Member (A)

  
(Smt. Lakshmi Swaminathan)

Vice-Chairman (J)

/vks/